

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5494
ANSWERED ON:13.12.2010
CABOTAGE LAW
Venugopal Shri K. C.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to amend or partially relax cabotage law for the smooth commencement of Vallaarpadam International Container Trans-shipment Terminal;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation on this so far; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): Representations have been received from Cochin Port Trust, Kochi and D.P. World, Kochi for relaxing Cabotage provisions to enable trans-shipment of containers through foreign flag vessels from Vallaarpadam International Container Trans-shipment Terminal. The same are under examination.